

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 103**  
**Company Appeal 84/252/ND/2021**

**IN THE MATTER OF:**

**BL Trade India Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**ROC**

... **Respondent**

**Under Section: 252**

**Order delivered on 09.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Sh. Anjani Kumar Singh advocate for Petitioner

**ORDER**

None appeared for the Income Tax and ARoC. Notice be issued upon the RoC and Income Tax Counsel by all modes including their email id. Affidavit of service must be filed within 1 week from today. Both the Respondents are directed to file the reply within 2 weeks from the receipt of the notice. List the matter on 10<sup>th</sup> May, 2021.

 -Sdr

**(L. N. GUPTA)**  
**MEMBER (T)**

 -Sdr

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**